

39. Central University of Tibetan Studies
40. Central Institute of Buddhist Studies
41. Central Institute of Himalayan Culture Studies
42. Indira Gandhi Rashtriya Manav Sangrahalaya
43. Nehru Memorial Museum and Library
44. The Asiatic Society
45. Maulana Abul Kalam Azad Institute of Asian Studies
46. Nav Nalanda Maha Vihara
47. Gandhi Smriti and Darshan Samiti

**Savings from giving up of subsidy on gas cylinders**

†\*247. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of subscribers who gave up subsidy on gas cylinders, so far, in the country and the savings being accrued to Government on this account;

(b) whether the Ministry is aware that various irregularities are being committed to avail subsidy on gas; and

(c) if so, the number of such cases detected and the details of action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 09.08.2015, total 1830970 consumers have voluntarily given up/surrendered subsidy on LPG. Assuming that each of these customer consumes an average of 8 cylinders per annum and at the average subsidy rate of ₹ 200/- per cylinder, the saving amounts to ₹ 292,95,52,000/- (approx).

(b) and (c) After the launch of PAHAL scheme, in order to preempt cases of wrongfully availing of subsidy, Public Sector Oil Marketing Companies (OMCs) have conducted Inter and Intra Company de-duplication check based on Aadhaar and bank account number submitted by customer for joining the PAHAL scheme. This exercise is undertaken periodically. The suspects identified by this exercise are centrally blocked. During July, 2015, OMCs have blocked 4.63 lakh LPG connections on this basis. Re-activation of these blocked suspect cases is only permitted after field verification.

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† Original notice of the question was received in Hindi.

Thus, multiple connections are being identified and blocked by OMCs which has resulted in prevention of leakages in subsidy to some extent.

OMCs have reported that actions against distributors are also initiated under the prescribed guidelines if there is any established case of irregularity by them.

#### **Caste based census data**

†\*248. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to publish the data regarding census based on caste; and

(b) if so, by when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per the decision of Union Cabinet, the Socio Economic and Caste Census (SECC), 2011 was carried out in all the States/Union Territories of India with the financial and technical support of the Government of India. The Ministry of Rural Development (MoRD) and the Ministry of Housing and Urban Poverty Alleviation (MoHUPA) are the nodal Ministries in the Government of India for this combined exercise in rural and urban areas respectively. The office of Registrar General and Census Commissioner, India is rendering logistic and technical support.

The SECC-2011 field enumeration is complete and the socio-economic data relating to rural areas has been released on 3rd July, 2015. The data on castes and tribes is not complete. Rectification and classification of Caste/Tribe returns has been in progress.

#### **PESB's recommended panels**

\*249. SHRI TAPAN KUMAR SEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) The number of occasions Public Enterprises Selection Board (PESB's) recommended panel for appointment of Chairman and functional directors for public sector oil companies have been rejected for reasons other than vigilance/corruption during last three years; and

(b) The numbers of cases, Search Committees have been constituted for selection of functional directors and Chairman for ONGC, IOC, HPCL and BPCL during last three years?

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